## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

**APPEAL NO. 251 OF 2017** 

Dated: 20th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Limited ... Appellant(s)

Vs

Punjab State Electricity Regulatory Commission ... Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Ms. Srishti Rai

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-2

## **ORDER**

As agreed by the learned counsel for the parties, list this matter for hearing on **21-1-2019**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/js